GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:522 ANSWERED ON:23.11.2009 OVERTIME TO AFLOAT AND DOCKYARD EMPLOYEES Ray Shri Bishnu Pada

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Afloat and Dockyard employees of various major ports are not being paid overtime allowance as per the Sixth Pay Commission rates approved by the Government;
- (b) if so, the reasons therefor; and
- (c) the overtime rates recommended by the Sixth Pay Commission and their implementation by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

- (a): Employees of Major Ports are not Central Government Employees and therefore they are not covered under the recommendations made in the Sixth Pay Commission Report.
- (b) & (c): Do not arise.